

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. C.P.(IB)-3523(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

NAME OF THE PARTIES: - Tenco System & Switch Gears Pvt Ltd.
V/s
Deepmala Infrastructure Pvt Ltd.

APPEARANCES: -

FOR OPERATIONAL CREDITOR : Adv. Pratik Tripathi

FOR CORPORATE DEBTOR : Adv. P.G. Sabnis

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **28.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish